

National Company Law Tribunal

ITEM NO : 12

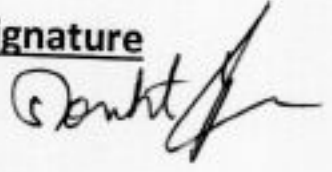
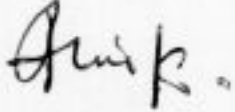
Allahabad Bench

CP No. (IB)338/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2020

NAME OF THE COMPANY: M/s Vidya Prakashan Mandir Pvt Ltd V/s Garg Brothers Trading & Services Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SANCHIT GARGA	Adv	O/c	
2.	Anil Kumar	PCS	Corp. Counsel	

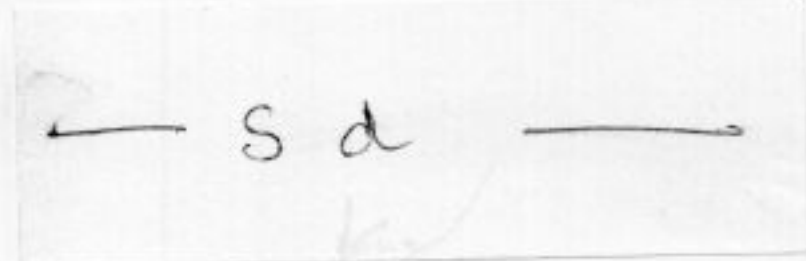
CP NO.(IB)338/ALD/2019

Sh. Sanchit Garga, Advocate for petitioner and Sh. Anil Kumar, PCS for respondent are present.

Ld. Counsel for the petitioner states that he shall serve the hard copy of the rejoinder upon the counsel for the respondent during the course of the day as well as the same shall be filed before the Registry.

Accordingly, put up on 7th February, 2020.

Dated: 10.01.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)